

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **05.06.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Mr. Krishna Mohan Gollamudi, Liquidator Priyadarshini Ltd & Anr.	Mr. Mahadev Tirunagari, PCS	
2	Comp App (AT) (CH) (Ins) No. 171/2024 For Condone Delay IA No. 453/2024 Delay in refiling IA No. 454/2024 To dispense with IA No. 455/2024 For Stay IA No. 456/2024 For Direction IA No. 457 & 458/2024	Alfa Chemo Plast Pvt.Ltd. Vs U Foam Pvt Ltd	Mr. HN Sunil Kumar Singh	
3	Comp App (AT) (CH) (Ins) No. 172/2024	S. Palaniappan- Liquidator of M/s Nathella Sampath Jewelry Pvt. Ltd. Vs The Joint Director, Directorate of Enforcement	Ms. S Indumathi Ravi	
4	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	

5	Comp App (AT) (CH) (Ins) No. 153/2024 For Stay IA No. 406/2024 For Exemption IA No. 407/2024	M/s Lanco Infratech Employees Welfare Association Vs Ms. Anuradha Bisani Liquidator of Lanco Infratech Ltd.	Mr. Mayank Pandey	
6	Comp App (AT) (CH) No. 25/2024 For Stay IA No. 451/2024	Mr. Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors.	Mr. K Rajendran	Dr. SV Ramakrishna- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors.	Ms. Varsha Banerjee	Mr. Y Suryanarayana
8	Comp App (AT) (CH) (Ins) No. 127/2024 For Stay IA No. 341/2024 For Urgent listing IA No. 342/2024 For Directions IA No. 449/2024	M/S. Rocksand Minerals Pvt. Ltd. Vs J. Karthiga, RP of G.K. Steel and Allied Industries Ltd. & 3 Ors.	Mr. Adharsh S Mr. Jerin Asher Sojan	Mr. Ravi Rajagopalan- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	IA No. 471/2024 (For Restoration) in Comp App (AT) (CH) (Ins) No. 13/2024 IA No. 52, 199 & 473/2024	M/s Bhagyanagar Hotel Pvt Ltd Vs Krishna Mohan Gollamudi, Liquidator of M/s. Sai Nath Estates Pvt. Ltd.	Mr. Puneet Yadav	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Limited & Anr. Vs Ms. Rajashree Santhanam Liquidator Anandaram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
11	Comp App (AT) (CH) No. 57/2023 For Condone Delay IA No. 1132/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023 To implead IA No. 5/2024	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd.	Mr. Niranjana Rajagopalan	Mr. B. Dhanaraj Ms. Harsha Raj (For Impleadment)
12	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs PT Joy & 3 Ors.	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2 Ms. Lily Francis- R4
13	Comp App (AT) (CH) (Ins) No. 360/2023 For Stay IA No. 1093/2023	Hackbridge Hewittic And Easun Ltd Vs State Bank of India	Mr. H Mohammed Farook	
14	Comp App (AT) (CH) No. 10/2024 For Exemption IA No. 163/2024 For Stay IA No. 162/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1-R5
15	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No.294/2024 For Stay IA No. 295/2024	M/s Stelling Pharmscience Pvt. Ltd. Rep by Mr. Ramachandran R Vs M/s Religare Finvet Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	IndusInd Bank Ltd. Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K
17	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar	Mr. Ramasubramaniam Raja- R1
18	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr. Ramasubramaniam- R2
19	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS R2
20	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP of Galada Power and Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	Mr. VVSN Raju- R1
21	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & Anr. Vs Bijoy Prabakaran Pulipara, RP of PVS Memorial Hospital Pvt. Ltd. & Anr.	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra- R1 Mr. Pradeep Joy R2
22	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and Entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj-R1, R4 Mr. B Sivaraman-R2, R3, R5

23	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
24	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
25	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Mr. Srinivasa Rao Idupulapati Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator of Mr. Pradeep Kumar Sravanam & Anr.	M/s Ramalingam and Associates	Ms. JVL Bharathi R1 Ms. Ananda Gomathi- R2
26	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran-R1
27	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1& R2 Mr. Anant Merathia R4 Mr. S Aravindan R5
28	Comp App (AT) (CH) (Ins) No.280/2022 Additional docs. IA No. 598/2022 For Exemption IA No. 597/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	

29	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. S Sathyanarayanan-R2
30	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. S Sathyanarayanan-R2
31	Comp App (AT) (CH) (Ins) No. 290/2023 IA No. 1360/2023 Additional docs. IA No. 100/2024	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramaniam & Associates

02:00 pm

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 53/2024 IA No. 158/2024	State Bank of India Vs India Power Corporation Ltd.	Mr. Edward James	Ms. Deepika Murali

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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